NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 154/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

M/s. Jhaveri Flexo India Limited

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Mayor Shetty ZIL Shah	Advocates from Rajani Associates	- Al Shul

ORDER

CP No.154/61(1)(b)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)